

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 21.07.2020 (TUESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 576 of 2020	State Bank of India Vs. Shailen Shah, Resolution Professional for Wind World India Ltd.	Satendra K. Rai	Varsha Banerjee
2.	Comp. App. (AT) (Ins) No. 577 of 2020	Shraddha Buildcon Pvt. Ltd. Vs. Asset Reconstruction Company (India) Ltd. & Ors.	Vijay Assudani	Dinkar Singh
3.	Comp. App. (AT) (Ins) No. 578 of 2020	Samant Sekhri Suspended Director of Corporate Debtor Hint Publication Pvt. Ltd. Vs. HDB Financial Services Ltd. & Anr.	Vipin Garg	
4.	Comp. App. (AT) (Ins) No. 583 of 2020	Office of the Asst. State Tax Commissioner Vs. Parthiv Parikh, Resolution Professional & Ors.	Kanva Antani	Shailendra Kumar
5.	Comp. App. (AT) (Ins) No. 584 of 2020	Andhra Pradesh State Financial Corporation VS. Kalptaru Steel Rolling Mills Ltd. & Anr.	Gautam Sinha	Anoop Prakash Awasthi
6.	Comp. App. (AT) (Ins) No. 585 of 2020	Dr. Vandana Parvez Vs. IVRCL Ltd. (Corporation Debtor & Ors. Represented by Sutanu Sinha) (Resolution Professional for IVRCL)	Vandana Parvez	
7.	Comp. App. (AT) (Ins) No. 586 of 2020	Neeraj Kumar Sharma Vs. Bee Kay (India) Pvt. Ltd. & Ors.	Rahul Kapoor	

For Admission (After Notice)

8.	Comp. App. (AT) (Ins) No. 205 of 2020	Kodeboyina Srinivas Krishna Vs. PVM Innvensys Pvt. Ltd. & Anr.	Abishek Amritanshu	A Nagaraj Kumar
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9.	Comp. App. (AT) (Ins) No. 437 of 2020	Hem Chander Vs. Ganesh Prasad Agarwal & Ors.	Ankit Mangla	
10.	Comp. App. (AT) (Ins) No. 459 of 2020	Promila Taneja Vs. Surendri Design Pvt. Ltd.	Rishi Pal	
11.	Comp. App. (AT) (Ins) No. 525 of 2020	Switching AVO Electro Power Ltd. Vs. Ambient Computronics Pvt. Ltd.	Abhay K. Das	
12.	Comp. App. (AT) No. 67 of 2020	Manjunath Dasappa & Anr. Vs. Transglobal Power Ltd. & Ors.	Arjun Asthana	Kaustav Saha

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By the order of Hon'ble Acting Chairperson

-sd/-

Registrar